

Specific complaints as and when received are enquired into for remedial action.

Mortgaging of Ornaments Utensils, etc. by Nationalised and Regional Rural Banks

3793 SHRI BHOGENDRA JHA : Will the Minister of FINANCE be pleased to state :

(a) whether it is proposed to introduce the system of accepting ornaments utensils etc as mortgage by the Nationalised and Regional Rural Banks with a view to saving the poorer sections from the clutches of legal usury :

(b) if so, details thereabout ; and

(c) if not, reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) There is no bar on banks extending credit facilities for agriculture and allied activities and to a limited extent for consumption on the security of gold and silver ornaments subject to the general guidelines for loans for these purposes. Thus banks have been asked not to seek any security, for small loans upto Rs. 5,000 for productive purposes in agriculture and allied sector. Consumption loans for certain purposes can be sanctioned by banks upto Rs. 500 per family on the guarantee of one or more individuals or group of persons and upto Rs. 1,000 per family against the security of gold and silver ornaments. Such loans fall within the priority sector advances and qualify for concessional rates of interest.

Alleged Disorderly Acts inside Premises of Chartered Bank Calcutta

3794. SHRI H.N. BAHUGUNA : Will the Minister of FINANCE be pleased to state :

(a) whether inside the premises of the Chartered Bank at Calcutta, there have been riotous behaviour and disorderly acts by the

members of the recognised union during banking hours against the members of another registered union ; and

(b) if so, whether the management of the Chartered Bank did not take any step against such behaviour of the employees though the same is a major misconduct under the Award ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) According to the information received through Reserve Bank of India the allegations relate to a dispute between rival unions and the matter is sub-judice. In view of the above, RBI have not considered it appropriate to intervene in the matter.

ऋण जमा राशि अनुपात में स्थिरता

3795. श्री रामावतार शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन्होंने पटना में जुलाई 1984 के प्रथम सप्ताह में हुई राष्ट्रीयकृत बैंकों की क्षेत्रीय सलाहकार समिति की छठी बैठक की अध्यक्षता की थी ;

(ख) यदि हां, तो क्या उन्होंने बैंक में ऋण तथा जमा राशि के बीच परस्पर अनुपात में स्थिरता आने पर अपनी अप्रसन्नता व्यक्त की थी ;

(ग) यदि हां, तो तत्सम्बन्धी वर्तमान स्थिति क्या है और उसके क्या कारण हैं ; और

(घ) उक्त स्थिति में सुधार के लिए सरकार द्वारा क्या उपाए किए गए हैं

वित्त मंत्रालय में उप मंत्री (श्री जनार्दन पुजारी) : (क) जी, हां ।

(ख) वित्त मंत्री ने बैंक में ऋण जमा अनुपात की निरंतर स्थिरता क बारे में अपनी चिन्ता व्यक्त की थी।

(ग) और (घ) पूर्वी क्षेत्र में सभी अनु-सूचित वाणिज्यिक बैंकों का ऋण:जमा अनुपात जून, 1981 के अंत की स्थिति के मुताबिक 54.8 प्रतिशत की तुलना में बढ़कर जून, 1982 के अंत की स्थिति के अनुसार 55.4 प्रतिशत हो गया और जून, 1983 के अंत की स्थिति के मुताबिक यह और बढ़कर 56.2 प्रतिशत हो गया। लेकिन अखिल भारतीय ऋण:जमा अनुपात की तुलना में जो जून, 1981 के अंत में 67.2 प्रतिशत, जून, 1982 के अंत में 67.0 प्रतिशत तथा जून, 1983 के अंत में 68.1 प्रतिशत था यह काफी कम है।

पूर्वी क्षेत्र में अग्रियों की तीव्र वृद्धि में हकावट के कारण है अतिदेय रकमों के बढ़ते हुए मामले, औद्योगिक रुग्णता, मूलभूत ढांचे की बाधाएं तथा संगठित मध्यम तथा बड़े क्षेत्रों के उद्योगों का धीमा विकास।

बैंकों से क्षेत्र के ग्रामीण इलाकों में ऋणकर्ताओं की संख्या बढ़ाने के वास्ते अपनी शाखाओं में समुचित फील्ड स्टाफ उपलब्ध कराये जाने और विकासोन्मुख कार्यक्रमों में पूर्ण सक्रियता से भाग लेने की अपेक्षा की जाती है। उनसे जिला ऋण आयोजनाओं के कार्यान्वयन में सुधार लाने की भी अपेक्षा की जाती है। राज्य सरकार से भी बैंकों को आवश्यक सहायता देने और विकासोन्मुख कार्यक्रमों के वास्ते आधारभूत सुविधायें उपलब्ध कराने का अनुरोध किया गया है। रकमों के पुनः काम में लाये जाने तथा उन्हें ऋण देने की अधिक प्रोत्साहन देने के लिये राज्य सरकारों और बैंकों द्वारा रकमों की वसूली भी सुनिश्चित की जानी होती है।

Tenure for Posting in sensitive assignment under Controller of Defence Accounts, Patna

3796 SHRI RAMAVATAR SHASTRI : Will the Minister of DEFENCE be pleased to state :

(a) whether the tenure for posting in sensitive assignment are from two to five years depending upon the nature of assignment.

(b) whether on this basis, all the groups, sections and different sub offices under Controller of Defence Accounts, Patna have been categorised from two to five years depending upon the nature of assignment to save the employees from discrimination in such posting ; and

(c) whether there is fixed tenure for Accounts officers also ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir. A term of three years in tenure posts has been prescribed. However, based on the exigencies of circumstances/ administrative needs, Controllers of Defence accounts are vested with the discretion to make marginal adjustments in tenure, if so required.

Payment of 100 Months Basic Pay on Account of House Building Advance

3797. SHRI RAMAVATAR SHASTRI : Will the Minister of FINANCE be pleased to state :

(a) whether provisions have been made for payment of 100 months basic pay on account of house building advance for Central Government employees ; and

(b) if so, the reason why the benefit on 100 months of advance payment is not made applicable to the employees whose